

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2022				GRAND TOTAL	
Opening Balance as on 01.02.2022	Cases Instituted during the Months of February & March, 2022	Cases Disposed of during the Months of February & March, 2022	Total Pendency as on 31.03.2022	Total Cases Disposed of during the Months of February & March, 2022 (Family Court + High Court)	Total Pendency as on 31.03.2022 (Family Court + High Court)
3700	220	220	3703	3075	48025

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.